

workers ranges between Rs. 125/- per day for unskilled workers to Rs. 194/- per day for Highly Skilled workers. The actual minimum wage being paid to Beedi workers in Uttar Pradesh and Bihar is not available.

(c) Certain problems of beedi workers have been identified which include less payment of wages, rejection of rolled beedies by the agent/the kedhars, health related problems due to continuous exposure to tobacco etc.

(d) There are various schemes being implemented for the welfare of Beedi workers in the States of Uttar Pradesh and Bihar such as health care related schemes, Group-housing schemes, education assistance for children, social-security, recreation and training schemes.

(e) According to information furnished by the State Government, minor complaints of mismanagement were noticed and same were redressed on priority basis in the State of Uttar Pradesh.

The State Government of Bihar has not reported cases of complaints.

ESIC starting medical college in Kollam district, Kerala

3836. SHRI K.N. BALAGOPAL: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether the Employees States Insurance Corporation (ESIC) is starting a medical college in Kollam district, Kerala;

(b) if so, the details thereof; and

(c) by when the institution will start functioning as per the schedule?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE): (a) Yes, Sir.

(b) The Medical College is proposed to be set up at ESIC Hospital Complex, Paripally.

(c) The Institute will start functioning after fulfilling the regulatory requirements of infrastructure and grant of letter of Permission (LOP) by Medical Council of India (MCI).

Unemployment allowance to unemployed youths

3837. SHRI RAMDAS AGARWAL: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state: